

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P. No. 478 of 2018

1. Sadari Devi
2. Khudani Debi
3. Khukhu Rana
4. Jagdish Rana
5. Rajesh Rana
6. Karu Rana
7. Shankar Rana
8. Manbharan Rana
9. Mohanlal Rana
10. Paresh Rana
11. Mahender Rana
12. Lakhindar Rana
13. Sulet Rana
14. Munna Rana
15. Pradeep Rana
16. Hazari Debi
17. Chintamoni Devi
18. Akli Devi
19. Nakul Rana
20. Dhiren Rana
21. Chabia Debi

... ... Petitioners

Versus

1. Kendni @ Sundari Kamarin
2. Mangru Rana
3. Yashin Rana
4. Paresh Rana
5. Siblal Rana
6. Durga Rana
7. Karu Rana
8. Pancham Rana
9. Kali Rana
10. Puran Rana
11. Manna Rana

... ... Opp. Parties

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CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

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For the Petitioners : Mr. K.K. Mishra, Adv.  
For the Opp. Parties :

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

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07/10.09.2021: As a last chance, list this case after three weeks.

(Rajesh Kumar, J.)